

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 217 of 2017 (SZ)

Applicant(s)

Vs.

Respondent(s)

Kamarudheen,
Ernakulam District

The Kerala State Pollution
Control Board, Through its Chairman,
Thiruvananthapuram, Kerala and others.

Legal Practitioners for Applicant(s)

M/s Kamaleshkannan S.

Legal practitioners for respondent(s)

Mrs. Rema Simirithi for R1

Note of the Registry	Orders of the Registrar
Order No.	Date: 23.02.2018 Applicant & counsel not present. R2, R3 counsel present. No representation for R1. For appearance of R1 & reply of R3 call on 20.03.2018. (Tmt. Meena Satheesh) Registrar